

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 26 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: Dr. Virender Bhati Vs. M/s Forsen Healthcare
Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

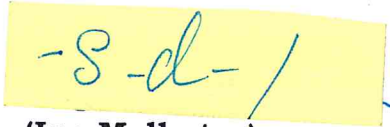
| | | | | |
|--|------------------------|------------------------------|--|--|
| | For the Petitioner (s) | : Counsel for the Petitioner | | |
|--|------------------------|------------------------------|--|--|

| | | | | |
|--|------------------------|--|--|--|
| | For the Respondent (s) | : Mr. Saurabh Kalia, Mr. Harshit Agarwal and Mr. Rahul Ahuja, Advocates | | |
|--|------------------------|--|--|--|

ORDER

Request for an adjournment is being made by the Ld. Counsel for the
Respondent. To come up on 5th March, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)